

**THE SCHEDULE**  
**(SEE RULE 18 (1))**

RETURN OF ASSETS AND LIABILITIES OF FIRST APPOINTMENT/AS ON THE 31<sup>st</sup> March, 2013

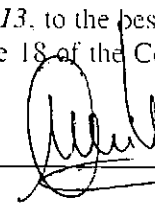
- |    |  |  |
|----|--|--|
| 1. | Name of the University Servant in full (In block letters)  | MONIKA SOMBAL                                |
| 2. | Service to which he/she belongs:-  | H.P.JUDICIAL SERVICE                         |
| 3. | Total length of service:-  | 1 year 5 months                              |
| 4. | i) In Non GAZETTED rank:-  | _____  |
|    | ii) In GAZETTED rank:-   | Civil Judge (Jr.Divn.)-cum-JMIC              |
| 5. | Present post and place of posting:-  | Civil Judge(Jr.Divn.)-cum-JMIC, Hamirpur H.P |
| 6. | Total annual income from all sources during the Calendar year immediately proceeding the 1 <sup>st</sup> days of January, 2013 | _____  |

**DECLARATION:-**

I hereby declare that the particulars from FORM I to V are complete, true and correct on 31.3.2013, to the best of my knowledge and belief in respect of information due to be furnished by me under the provisions of Sub-Rule (i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.

Date:- 17.08.2013

Signature: \_\_\_\_\_



- Note:
1. This return shall contain particulars of all assets and liabilities of the University servant either in his own name or in the name of another person.
  2. If a University servant is a member of Hindu undivided Family with coparcenary rights in the properties of the family either as "Karta" or as a member, he should indicate in the return in item No. 1 the value of such share in such property and where it is not possible to indicate the exact value of such share its appropriate value suitable explanatory notes may be added wherever necessary.

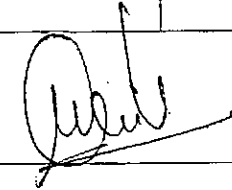
**FORM NO: I**

**STATEMENT OF THE IMMOVABLE PROPERTY ON FIRST APPOINTMENT/AS ON THE FIRST DAY OF JOINING.  
(i.e. LANDS, HOUSE, SHOPS, OTHER BUILDING ETC.)**

Sr. No	Description property	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number etc.	Area of land (in case of land & Building)	Nature of land (in case of landed property)	Extent of interest	If not own name state in whose name held & his/her relationship if any, with the University Servant	Date of Acquisition	How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of persons) from whom acquired (address and connection of the University Servant if any, with the person/persons concerned please see note 1 below)	Value of property (See note 2 below)	Particulars of sanctions of prescribed authority, if any	Total annual income from the property
1	2	3	4	5	6	7	8	9	10	11	12
1.	Agriculture land	Village Junat Kalan, Tehsil Fatehpur, District Kangra, H.P		Agricultural	HUF	In the name of my father Sh. F.S Sombal.	--	--	--	--	--

Date:- 17.08.2013

Signature: \_\_\_\_\_



**Note:-** 1. For purpose of column 9 of the term (Lease would on a lease of immovable property from year to year or for any term exceeding one year or reserving a yearly rent. Where, however, the lease of immovable property is obtained from a person having official dealings with the University servant, such a lease should be shown in this in respect of the term of the lease whether it is short term or long term and periodically of the payment of the rent.

- In Col. No. 10 should be shown (a) where the property has been acquired by purchase, mortgage or lease, the price or premium paid for such acquisition (b) where it has been acquired by lease the total annual rent there of also.

2.  
**FORM NO - II**

**STATEMENT OF LIQUID ASSETS ON FIRST APPOINTMENT/AS ON THE FIRST DAY OF JOINING.**

- i.) Cash and Bank Balance exceeding 3 months emoluments.  
ii.) Deposits, loans advances and investments. (Such as shares, securities and debentures etc.)

Sr. No.	Description	Name and addresses of company, Bank etc.	Amount	If not in own name and address of persons in whose name held and his/her relationship with the University Servant	Annual Income derived	Remarks
1	2	3	4	5	6	7
1.	Saving Account	S.B.I Boileauganj, Shimla	4,000/-			
2.	Saving Account	P.N.B Industry area, Jalandhar.	5,000/-			

Date:- 17-08-13

Signature: 

- Note:-**
1. In column 7. particulars regarding sanctions obtained or report made in respect of the various transactions may be given.
  2. The term "emoluments" means the pay and allowances received by the University servant.

FORM NO - III

STATEMENT OF MOVABLE PROPERTY ON FIRST APPOINTMENT/AS ON THE FIRST DAY OF JOINING.

Sr. No.	Description of item	Price of value at the time of acquisition and /or the total payment made upto the date of return, as the case may be, in the case of articles purchased on hire a purchase of installment basis.	If not in own name, name and address of the persons in whose name and his/her relationship with University employee	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6
1.	Golden Jewellery	Rs. 1,50,000/-	---	Gifted ,2009	
2.	LCD	Rs.45,000/-	--	2011	
3	Laptop	Rs.40,000/-	---	2012	
4	Fridge	Rs.26,000/-	---	2013	

Date:- 17-08-13

Signature: 

- Note:-** 1. In this form/information may be given regarding items like (a) jewelry owned by him (total value) (b) Silver and other precious metals and precious stones owned by him not forming part of jewelry (total value), (c) (i) Motor Cars (ii) Scooters/Motor Cycles (iii) Refrigerators/Air-Conditions (iv) Radios/Radiograms/Television sets and any other articles, the value of which individually exceeds Rs. 1000/- (d) Value of items of movable property individually worth less than Rs. 1000/- other than articles of daily use such as clothes, utensils, books, crockery etc. added together as lump sum.
2. In column 5 may be indicated whether the property was acquired by purchase, inheritance gift or otherwise.
3. In column 6 particulars regarding sanctions obtained or report made in respect of various transactions may be given.

FORM NO - IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY ON FIRST APPOINTMENT/AS ON THE FIRST DAY OF JOINING.

Sr. No	Insurance policy No. and date of policy	Name & insurance Company	Sum Insured/ date of maturity	Amount of Annual premium	PROVIDENT FUND				Remarks (If there is dispute regarding closing balance the figure according to the university employee should be mentioned in this column)
					Type of provident funds/ GPF/CPF Account No.	Closing balance as last reported by the Audit /A. O along with date of such balance	Contribution made subsequently	Total	
1	2	3	4	5	6	7	8	9	10
1.	133374835 dated 5.4.12	LIC Jalandhar.	5 Lakh	13,292/-	HP-03-3787	Rs. 21,154/-	7,000/-		
2.	133743078 dated 14.1.13	LIC Jalandhar	5 Lakh	13,103/-					

Date: 17-8-13

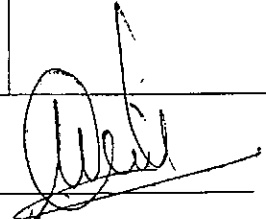
Signature: 

FORM NO - V

STATEMENT OF DEBTS AND OTHER LIABILITIES ON FIRST APPOINTMENT/AS ON THE FIRST DAY OF JOINING.

Sr. No.	Amount	Name and address of creditor	Date of incurring liability	Detail of transaction	Remarks
1	2	3	4	5	6
1.	Rs.5,86,000/-	KCC Bank Lohara, Fatehpur, District Kangra.	12.11.12	Monthly instalment Rs.13,960/-	Car Loan.

Date:- 17.08.2013

Signature: 

- Note:-
1. Individual items of loans not exceeding three months emoluments of Rs. 1000/- whichever is less need be included.
  2. In column 6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
  3. The term "emoluments" means pay and allowances received by the university employee.
  4. The statement should also include various loans and advances available to University employees like advance for purchase of conveyances, house-building advance etc. (other than advances of pay and traveling allowance) advances from the G. P. Fund and loans on Life Insurance policies and fixed deposit.